

आयकर अपीलिय अधिकरण] पुणे न्यायपीठ "बी" पुणे में
IN THE INCOME TAX APPELLATE TRIBUNAL
PUNE BENCH "B", PUNE

BEFORE SHRI ANIL CHATURVEDI, AM
SHRI S.S. VISWANETHRA RAVI, JM

आयकर अपील सं. / ITA No.75/PUN/2018

Sai Education Society Kalyan,
Sai English School, Koleswadi,
Kalyan (E) - 421306.

..... अपीलार्थी /
Appellant

PAN : AACTS1667H.

बनाम v/s

The Commissioner of Income Tax
(Exemptions), Pune.

..... प्रत्यर्थी /
Respondent

Assessee by : Shri N.C. Ranganayakulu.

Revenue by : Ms. Nanditha Kanchan.

सुनवाई की तारीख / Date of Hearing : 19.11.2019	घोषणा की तारीख / Date of Pronouncement: 19.11.2019
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PER ANIL CHATURVEDI, AM :

This appeal filed by the assessee is emanating out of the order of Commissioner of Income Tax (Exemptions) – Pune dated 20.12.2017 passed u/s 12AA(1)(b)(i) of the Income Tax Act.

2. On the date of hearing, assessee filed a letter dt.17.10.2019 wherein he submitted that he does not wish to press the appeal and requested to withdraw the appeal. Revenue has no objection in assessee's withdrawing the appeal.

3. We have heard the Ld. D.R. and perused the material on record. In view of the request of the assessee to withdraw the appeal, appeal of the assessee is dismissed as withdrawn.

4. In the result, the appeal of the assessee is dismissed.

Order pronounced on 19th day of November, 2019.

Sd/-
(S.S. VISWANETHRA RAVI)
JUDICIAL MEMBER

Sd/-
(ANIL CHATURVEDI)
ACCOUNTANT MEMBER

पुणे Pune; दिनांक Dated : 19th November, 2019.
Yamini

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent
3. CIT(Exemptions), Pune.
4. Addl.CIT(Exemp), Pune.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "बी" / DR, ITAT, "B" Pune;
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER

// True Copy //

वरिष्ठ निजी सचिव / Sr. Private Secretary
आयकर अपीलीय अधिकरण ,पुणे / ITAT, Pune.